

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-102**

IB-236(ND)/2020

**IN THE MATTER OF:**

LIC Housing Finance Limited

....FINANCIAL CREDITOR

Vs.

KV Developers (P) Limited

....CORPORATE DEBTOR

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 14.10.2020**

**CORAM:**

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

**PRESENT:**

For the Applicant/OC : Mr. Pardeep Dahiya, Ms. Rhea Luthra, Advocates

For the Respondent/CD : Mr. Ramnesh Jerath, Advocate

For the Intervener :

**ORDER**

Counsels for both sides are present and made final submissions. Counsels for both sides are directed to file the Notes on submissions containing two pages each along with the case law, if any, within seven days.

Heard. Order is **reserved**.

— Sdr

(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

— Sdr

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)

Surjit